

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **19<sup>th</sup>** day of **February**, 2020

Present :

**Hon'ble Mr. Devendra Chaudhary, Member-A**  
**Hon'ble Mr. Rakesh Sagar Jain, Member-J**

**Diary No.3648 of 2019**

**(Original Application No.330/00135/2020)**

Usha Devi wife of Late Munshilal, a/a 48 years, R/o Village Banshi Gohra, Nai Basti, Pipal Wali Gali, Ashram Road, Mainpuri, District-Mainpuri.

.....Applicant.

By Advocate – Shri Deepak Gaur

V E R S U S

1. Union of India through Secretary, Ministry of Railway, Govt. of India, New Delhi.
2. Mandal Suraksha Aayukta/RSF Izzatnagar, Bareilly, District Bareilly.
3. Chief Account Officer, FA & CAO Office, N.E. Railway, Gorakhpur.
4. Commandant Railway Security Force, N.E. Railway, Izzatnagar, Bareilly, District – Bareilly.

.....Respondents.

By Advocate : Shri P.K. Rai

O R D E R

**By Hon'ble Mr. Devendra Chaudhary, Member-A :**

Learned counsel for the applicant submitted that he would like to withdraw this OA. Accordingly, the OA is dismissed as withdrawn with liberty to file a fresh before appropriate forum.

Member-J

Member-A

RKM/